

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION No. 61 the 18th May, 2020

No.HCM/COVID-2020/RG/8531 : In continuation of and in partial modification of earlier Notifications No. 53, 54, 56, 57, 59 & 60 issued by the High Court of Manipur to combat the pandemic spread of Novel Corona virus (COVID -19) and in compliance of the directions passed by the Hon'ble Supreme Court of India vide Order dated 23.03.2020 in SMWC No. 3/2020: "IN RE- CONGNIZANCE FOR EXTENSION OF LIMITATION" and Order dated 06.04.2020 in SMWC No. 5/2020: "IN RE – GUIDELINES FOR COURT FUNCTIONING THROUGH VIDEO CONFERENCING DURING COVID – 19 PANDEMIC" and considering extension of the ongoing LOCKDOWN upto 31.05.2020 as declared by the Government of India on 17.05.2020; and in consultation with Advocate General, Bar Council of Manipur, High Court Bar Association of Manipur, All Manipur Bar Association, Government Advocate, Senior Advocates, Members of Bar, Judicial Officers and other stake holders; and on the basis of the recommendation dated 18.05.2020 of the three Hon'ble Judges Committee, Hon'ble the Chief Justice is pleased to extend the arrangements issued vide Notification No. 60 dated 05.05.2020 till 19.05.2020, awaiting formal order from the Government of Manipur.

This arrangement will be reviewed from time to time.

By order

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
Registrar General

Copy to:-

1. Secretary General, Supreme Court of India
2. Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.

4. The Registrar, Admin & Vigilance, High Court of Manipur.
5. All the learned Judicial Officers, Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Govt. Advocate, Govt. of Manipur.
8. The President, High Court BAR Association.
9. The President, AMBA, Manipur.
10. The Joint Director, Manipur Judicial Academy.
11. All the Joint Registrars, High Court of Manipur.
12. The Principal Magistrates, all Juvenile Justice Boards.
13. All the Deputy Registrars, High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. All the Assistant Registrars/Court Managers, High Court of Manipur.
16. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
17. The P.S to Hon'ble Justice Kh.Nobin Singh, High Court of Manipur.
18. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
19. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
20. The P.S to Registrar General, High Court of Manipur.
21. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
22. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
23. All the Court Master, High Court of Manipur.
24. The Guard file.

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